

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 325 OF 2016 &
IA NO. 676 OF 2016**

Dated: 18th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s DSL Hydrowatt Pvt. Ltd.

...Appellant(s)

Vs.

Himachal Pradesh State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran

Counsel for the Respondent(s)

:

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.1

Mr. Anand K. Ganesan for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **08.05.2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson